

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ASA PRODUCTION AND ENTERPRISES PRIVATE LIMITED**

Sr. No.	Particulars	Details
1.	Name of corporate debtor	ASA PRODUCTION AND ENTERPRISES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	20/01/2006
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27000MH2006PTC159131
5.	Address of the registered office and principal office (if any) of corporate debtor	501, Jagdamba, A-2, link Road, Kanch Pada, Movie Time Theatre Compound, Malad West Mumbai Mumbai City MH 400064 IN.
6.	Date of closure of Insolvency Resolution Process	07/12/2021
7.	Liquidation commencement date of corporate debtor	07/12/2021
8.	Name and registration number of the insolvency professional acting as liquidator	Amar Vijaykumar Agrawal, IBBI/IPA-001/IP-P00086/2017s-18/10182
9.	Address and e-mail of the liquidator, as registered with the Board	Nakshatra, 377, 3rd Floor, Gandhinagar, Nagpur, Maharashtra, 440010. ankurmadhurca@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Nakshatra, 377, 3rd Floor, Gandhinagar, Nagpur, Maharashtra, 440010. ankurmadhurca@gmail.com
11.	Last date for submission of Claims	06/01/2022

Notice is hereby given that the National Company Law Tribunal (Mumbai bench) has ordered the commencement of liquidation of the ASA PRODUCTION AND ENTERPRISES PRIVATE LIMITED on 07/12/2021.

The stakeholders of ASA PRODUCTION AND ENTERPRISES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 06/01/2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Amar Vijaykumar Agrawal,
IBBI/IPA-001/IP-P00086/2017-18/10182

Date and place: : 10/12/2021; Nagpur